

SHRI SANDOSH KUMAR P (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

Air pollution in Delhi NCR

श्री सुरेन्द्र सिंह नागर (उत्तर प्रदेश) : महोदय, दिल्ली एनसीआर में हवा प्रदूषण में वृद्धि हुई है, जिसका अधिकांश दोष किसानों पर लगाया जा रहा है। पराली जलाना हवा प्रदूषण का कारण है, लेकिन यह दिल्ली एनसीआर में प्रदूषण गतिविधियों के कुल योगदान का केवल लगभग 38% होता है। वाहन इमिशन, लगभग 38-40% इमिशन का हिस्सा हैं।

महोदय, दिल्ली एनसीआर के वायु प्रदूषण के लिए 'अन्य राज्यों' में पराली जलाए जाने की घटनाओं को जिम्मेदार माना जा रहा है। यहाँ विडंबना यह है कि पराली जलाने की घटनाओं का उच्चतम प्रतिशत पंजाब में सामने आया है - 2022 की इसी अवधि के मुकाबले 63% अधिक। राज्यों को भी पराली जलाने से रोकने के लिए तत्काल कदम उठाने चाहिए। इस संबंध में, मैं हरियाणा - जहाँ 2022 से पराली जलाने की घटनाओं में 39.7% की कमी और उत्तर प्रदेश में 2017-2022 के बीच पराली जलाने की घटनाओं में 65.65% की कमी आई है - ऐसे राज्यों के नेतृत्व की सराहना करता हूँ, जिन्होंने नीतिगत बदलाव लागू किए हैं और पराली जलाने के विकल्पों, जैसे बायो डीकंपोजर को बढ़ावा दिया है।

महोदय, अंत में किसानों पर दोष लगाने के बजाय, दिल्ली एनसीआर को पड़ोसी राज्यों के साथ मिलकर वाहनों, निर्माण और विध्वंसक गतिविधियों सहित सभी स्रोतों से प्रदूषण को संबोधित करने के लिए पहल करनी चाहिए। मैं माननीय पर्यावरण, वन और जलवायु परिवर्तन मंत्री से दिल्ली एनसीआर में वायु गुणवत्ता प्रबंधन प्रथाओं में हस्तक्षेप करने का अनुरोध करूंगा।

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

Demand for release of funds under National Health Mission (NHM) to West Bengal

DR. SANTANU SEN (West Bengal): Thank you, Sir. My Special Mention is on 'Demand for release of funds under the National Health mission to West Bengal' regarding which our hon. Chief Minister, Madam Mamta Banerjee, has also written a letter to hon. Prime Minister a few days back.

In our endeavour, we are providing affordable, accessible and quality healthcare to all free of cost in West Bengal. There has been a significant increase in our budgetary allocation to healthcare in the last 12 years and many important public health initiatives, such as construction of super-specialty hospitals, Swasthyasathi, Sishusathi, Matrima, Chokher Alo, etc., have been successfully launched in the last few years and a large number of people have benefited out of these.

Under the National Health Mission also, West Bengal has always been frontrunner in implementation of different public health programmes. As a part of NHM, our State has been performing exceedingly well for setting up Health and Wellness Centres in the State.

You may be happy to know that, at present, there are around eleven thousand functional Health and Wellness Centres benefiting to more than three lakh people every day. These buildings have been constructed since 2011 in accordance with colour branding of State.

I am informed that fund release under NHM to West Bengal has been withheld due to non-compliance of certain colour branding guidelines for Health and Wellness Centres, despite other conditions being fulfilled. Withholding of fund release would adversely deprive the poor people of their benefit.